FORM 32

[Pursuant to sections 303(2), 264(2) or 266(1)(a) and 266(1)(b)(iii) of the Companies Act, 1956]

Note - All fields marked in * are to be mandatorily filled.

Particulars of appointment of Managing Director, directors, manager and secretary and the changes among them or consent of candidate to act as a Managing Director or director or manager or secretary of a company and/ or undertaking to take and pay for qualification shares

1. *This form is for ONe	w company					
2.(a) *Corporate identity number	r (CIN) of company or Form 1A reference	e number				
(b) Global location number (G	GLN) of company					
3.(a) Name of the company						
.,						
(b) Address of the registered office of the company						
4. Number of Managing Direc	tor, director(s) for which the form is t	peing filed				
5. Details of the Managing Director, directors of the company						
I. Details of the Managing I	Director or director of the company					
Director identification number	(DIN)					
Name						
Father's name						
Present residential address						
Nationality	Date of birth					
	sation Change in designation					
Designation		Date of appointment or change in designation				
Category		3	(DD/MM/YYYY)			
Whether chairman, executive	director, non-executive director					
Chairman Executiv	e director Non-executive director					
DIN of the director to whom the	he appointee is alternate					
Name of the director to whom appointee is alternate	ı the					
Name of the company or inst whose nominee the appointer						
e-mail ID						
PART - II						
Hereby confirmed that the abo	ove mentioned Oirector Manag	ing Director is not associat	ed with the company			
with effect from	(DD/MM/YYYY) due to					

I. Details of the manager or secretary	of the company				
Income-tax permanent account number (PAN)				Appointment	Cessation
Membership number of the secretary			Ī		
First name					
Middle name					
Last name					
Father's name					
First name					
Middle name					
Last name					
Present residential address Line I					
Line II					
City	State				
ISO country code	Pin code				
Phone	Fax				
Date of birth	(DD/MM/YYYY)				
Designation					
Date of appointment or cessation		(DD/MM/YY	YY)		
e-mail ID					

6. Number of manager(s), secretary(s) for which the form is being filed

verification i	
1. *I confirm that the information given above is true to the be	est of my knowledge and belief.
2. It is also hereby confirmed that the consent of the appoint as an attachment to this eForm (applicable only in the case)	
Attachments:	
 Evidence of payment of stamp duty where qualification shares is (This will be mandatory only if the director giving consent agrees at least one share) 	involved to pay for
2. Consent(s) of the appointee Managing Director, director(s)	
	List of attachments
3. Declaration regarding qualification shares	
4. Evidence of cessation	
5. Optional attachment(s) - if any	
Verification II To the best of my knowledge and belief, the information given in the	is form and its attachments is correct and complete.
I have been authorised by the Board of directors' resolution not to sign and submit this form.	umber dated (DD/MM/YYYY)
I am authorised to sign and submit this form.	
To be digitally signed by Managing Director or director or manager or secretary of the comp (In case of an existing company, person signing the form should be different from the person in whose respect the form is being filed)	
*Designation	
*Director identification number of the director or Managing Director Income-tax PAN of the manager; or Membership number, if applicable or income-tax PAN of the secret (secretary of a company who is not a member of ICSI, may quote hincome-tax PAN)	ary
Certificate	
It is hereby certified that I have verified the above particulars from t	he books and records of
and found them to be true and correct.	
○ Chartered accountant (in whole-time practice) or ○ Cost a	accountant (in whole-time practice) or
Ompany secretary (in whole-time practice)	
*Whether associate or fellow Associate Fellow	
*Membership number or certificate of practice number	
For office use only:	
This e-Form is hereby registered	
Digital signature of the authorising officer	